tecfctaology development projects were formulated and funded, 5 of which relate to the use of Devnagri in computers. Then, in March, 1980, the DOE set up a committee on •Standardisation of Indian Script Codes for Information Interchange and Key-Board Layout'. The Final Report expected shortly. Α Computerisation Project has been initiated in the Department of Electronics to effectively coordinate activities, and to propose various design standards in this area.

(c) Does not arise in view of reply to (a) and (b) above.

Norms laid down by 15th taduua Labour Conference regarding baaed minimum wage⁵

482. SHRI ARABINDA GHOSH: Will the Minister of LABOUR be pleased to state what steps Goverm-ment have taken for need-based minimum wages on the basis of norms laid down by the 15th Indian Labour Conference?

THE DEPUTY MINISTER IN THE MINISTRY OP LABOUR (SHRI DHARMAVIR): The criteria for fixation of minimum wage_{fl} is on« of the elements on which a decision would have to be taken while formulating the National Wage Policy. It has been decided to finalise a statement on National Wage Policy in consultation with the representatives of employers and workers at the Indian Labour Conference proposed to be convened during the course of this year.

Reflation of recruitment for Jobs abroad

493. SHRIMATI HAMIDA HABIB-ULLAH:

SHRIMATI RODA MISTRY:

Will the Minister of LABOUR bo pleased to state:

(a) whether Union Government proposes to introduce a suitable thwaemg system to regulate the acti-

of agents recruiting ftidian workers for jobs abroad; and

to Questions

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN TJffl MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) The proposed Emigration BUi will inter-alia provide for a licensing system to regulate the activities of agents recruiting Indian workers for jobs abroad.

Identification of bonded labour

454. SHRIMATI MONIKA DAS; Will the Minister of LABOUR b» pleased to state:

- (a) whether it is a fact that G*rernment have recently issued directions to the State Governments to speed up the process of identification of bonded labour ia their respective States; and
- (b) if so, what are the details of! the directions issued and what ** the reaction of the State Governments thereto?

THE DEPUTY MINISTER IN THB MINISTRY OF LABOUR fSHBI DHARMAVIR): (a) Yes, Sir.

(b) The State Governments hair* been requested to undertake urgent and effective stepis including undertaking of intensive local surveys in susceptible areas and to secure fl»« early eradication of bonded labour wherever found existing. A Stftl*-wise statement showing the numbe* of identified and freed bonded labqu* upto 31-12-81, as reported by *he State Governments, is attached.